

**SHRI D. P. CHATTOPADHYAYA :**  
I have not with me any particular record of relationship between diabetes and blindness. I will look into it.

#### **Army-men In West Bengal**

1624. **SHRI PRIYA RANJAN DAS MUNSI :** Will the Minister of DEFENCE be pleased to state :

(a) whether the Army-men posted at several Districts of West Bengal are getting co-operation from Police in tackling the situation of law and order; and

(b) the number of army personnel injured or killed in such action so far ?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) :** (a) The Army has been functioning only in aid of civil power and has been giving such assistance as is needed by the civil authorities in charge of law and order.

(b) During the course of these operations and upto 31.7.1971, 6 army personnel lost their lives and 19 suffered injuries.

**SHRI PRIYA RANJAN DAS MUNSI :** My question was very specific as to whether the Army is getting cooperation from the Police in tackling the law and order situation. But the answer is not at all satisfactory. In view of this, I would like to know from the hon. Minister whether the Defence Ministry is aware that the Army posted in Birbhum and Burdwan districts specifically has been asked to tackle the law and order situation because the Police has failed and whether the Defence Ministry is aware that the C.P.M. and other extremists have infiltrated into the Police

force, making it increasingly difficult for the army men to get the co-operation of the Police..

**SHRI N.K.P. SALVE :** This question should have been posted to the Home Minister actually.

**SHRI VIDYA CHARAN SHUKLA :** As I mentioned earlier, the police and the military are functioning under the same civil authority. They are being controlled by the same civil authority in places where they are functioning. So, there is not any lack of co-operation but the difficulty which the hon. Member has pointed out regarding the civil police in the certain places, that difficulty has been felt and, therefore, it became necessary to use armed forces in certain places and the very fact that armed forces have been deployed indicates this difficulty that we are facing there.

**SHRI PRIYA RANJAN DAS MUNSI :** I am very happy he has stated that. In Calcutta, in the Beliaghata police station jurisdiction, when the army was called in to investigate the bombs and other explosive materials, the Police gave instructions to the army to investigate a particular place where bombs are not there at all and where the bombs are kept, the army was not instructed to go there and investigate. In this connection, the army protested against the Police attitude. In view of this fact, I want to know the reaction of the Government.

**SHRI VIDYA CHARAN SHUKLA :** It is the civil authorities of West Bengal who coordinate and direct all the activities. There may be one or two instances where such things might have happened. But, by and large, both the forces are working with effective co-ordination.

**SHRI S.M. BANERJEE :** While every one of us wants the law and order situation in West Bengal to improve, I would like to know from the hon. Minister whether he

is aware that encouraged by the presence of the Army in West Bengal, especially in the cities, the CRP has taken completely law and order in their hands and they are shooting down students indiscriminately. I would like to know whether instructions have been given to the Army not to fall a prey into the hands of the CRP.

**SHRI VIDYA CHARAN SHUKLA:** The insinuation made by the hon. Member is not correct. The CRP is functioning under very difficult circumstances in West Bengal and they are called upon to do duties which are far from pleasant. They have been working with a great deal of restraint under great provocation and very difficult circumstances. Therefore, I don't think the question arises at all of giving them any kind of instructions or anything like that.

**SHRI B.N. REDDY:** May I know from the hon. Minister the number of people injured, the number of people killed and the number of people arrested in this context.

**MR. SPEAKER:** This is a question about the army men getting co-operation from the Police.

**SHRI B.N. REDDY:** I want to know that the number of the people killed, the number of people arrested and the number of people injured.

**SHRI VIDYA CHARAN SHUKLA:** This question does not arise out of this question.

**MR. SPEAKER:** Part (b) of the question is: the number of army personnel injured or killed. He has asked about the army personnel.

**SHRI VIDYA CHARAN SHUKLA:** That I have replied.

**SHRI DINEN BHATTACHARYYA:** The question relates to the army men killed and injured. He has put a question as to how many people were killed by the Army and how many people were injured by the Army men.

**MR. SPEAKER:** The question is very specific. I think you should ask a separate question.

**SHRI S. M. BANERJEE:** I think when he has got statistics about the number of Army men killed and injured, he should also have statistics about the number of people killed by the army men.

**MR. SPEAKER:** If he is in a position to reply, I have no objection. The question was very specific. You should have asked the other side also.

**SHRI VIDYA CHARAN SHUKLA:** If the hon. Member tables a separate question, I shall be very happy to reply.

**SHRI P. VENKATASUBBAIAH:** May I know from the hon. Minister whether he has received reports that there has been an acute connivance from the Policemen who actually infiltrated at the time of the CPM regime in West Bengal.

In some cases there has been non-cooperation with the army who are doing their duty under very provocative circumstances.

**MR. SPEAKER:** You are asking something different. Your question is about some other issue.

**SHRI P. VENKATASUBBAIAH:** I am only asking whether such reports have been received that because of the connivance of some of the elements in the Police with the extremist elements, the Army is not able to maintain law and order with the result that the extremists are having an upper hand, causing great misery.

MR. SPEAKER : This is a simple question, whereas you are introducing many new things in your question.

SHRI PILOO MODY : He is still thinking of the last Lok Sabha.

MR. SPEAKER : Next question.

दिल्ली में भुग्गी-भोंपड़ियों में रहने वालों के लिए नियत की गयी राशि

1625. श्री अशोक लाल बेरवा : क्या निर्माण और आवास मन्त्री यह बताने कि कृपा करेंगे कि :

(क) भुग्गी-भोंपड़ी हटाने की योजना के अन्तर्गत दिल्ली में भुग्गी-भोंपड़ियों में रहने वालों के लिए कितनी राशि नियत की गयी है; और

(ख) उन्हें कितने तथा किस क्षेत्रफल के प्लॉट आवंटित करने का विचार है तथा उक्त आवंटन की शर्तें क्या हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Upto 1970-71 a sum of Rs. 9.68 crores had been spent on the Scheme as shown below :-

Upto March—1967	Rs. 7.06 crores
1967-68	Rs. 0.32 crores
1968-69	Rs. 0.60 crores
1969-70	Rs. 0.90 crores
1970-71	Rs. 0.80 crores
Total :	Rs. 9.68 crores

A sum of Rs. 80 lakhs has been provided in the Budget for 1971-72.

(b) According to the current policy whenever the areas squatted upon are taken up for clearance, all the squatters are allotted alternative plots of about 25 square yards on rental basis.

श्री अशोक लाल बेरवा : मन्त्री महोदय ने जो उत्तर दिया है उससे पता चलता है कि पन्द्रह सालों के अन्दर 9.68 करोड़ रुपया खर्च किया है। मैं मन्त्री महोदय से पूछना चाहता हूँ कि चूँकि दिल्ली के अन्दर भुग्गी-भोंपड़ी की समस्या बहुत जटिल है, क्या उन्होंने कोई सर्वे किया है कि कितने आदमी उनमें रहते हैं क्योंकि उनमें 90 प्रतिशत के लगभग शेडयूल्ड कास्ट्स के लोग रहते हैं ?

श्री आई० के० गुजराल : मैंने कई दफे अर्ज किया है कि जिस वक्त दिल्ली में यह स्कीम लागू की गई थी उस वक्त सारी दिल्ली में तकरीबन 50 हजार भुग्गी-भोंपड़ियाँ समझी जाती थीं। उसके बाद से हम अभी तक जिनका इन्तजाम कर पाये हैं वह तकरीबन 60 हजार के हैं। और जो लोग रहते हैं जिन के लिए हमें कुछ करना है उन की तादाद एक लाख से ऊपर है।

श्री अशोक लाल बेरवा : मन्त्री महोदय ने अभी बतलाया कि 30 हजार लोगों का हम इन्तजाम कर चुके हैं। दिल्ली के अन्दर 8 लाख भोंपड़ियाँ हैं।

एक माननीय सदस्य : 9 लाख।

श्री अशोक लाल बेरवा : 9 लाख हो सकती हैं। जो मैं कह रहा हूँ उससे यह एक लाख ज्यादा ही हैं। मन्त्री महोदय तो 30 हजार के ऊपर ही हैं। मैं मन्त्री महोदय से पूछना चाहता हूँ कि वह कब तक उन लोगों को मकान दे सकेंगे ?